

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14988/2011

(From the judgement and order dated 02/05/2011 in WP No. 2237/2011
of The HIGH COURT OF BOMBAY)

JEEVAN CHANDRABHAN IDNANI & ANR

Petitioner(s)

VERSUS

DIVISIONAL COMMR.KONKAN BHAVAN & ORS.

Respondent(s)

(With appln(s) for directions, permission to file additional
documents and office report)

Date: 15/11/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR. JUSTICE J. CHELAMESWARFor Petitioner(s) Mr. Shekhar Naphade, Sr. Adv.
 Mr. Gaurav Agrawal, AOR
 Mr. Shankar Narayana, Adv.For Respondent(s) Mr. Shivaji M. Jadhav, AOR
 Ms. Asha Gopalan Nair, AOR
 Mr. K.V. Vishwanathan, Sr. Adv.
 Mr. Sudhanshu S. Choudhari, AORUPON hearing counsel the Court made the following
O R D E RLet this matter be listed on Thursday (17.11.2011) at
2.00 p.m.
(Chetan Kumar) (Juginder Kaur)
Court Master Assistant Registrar